

Central Administrative Tribunal  
Principal Bench: New Delhi

O.A. No. 3051/2002

This the 22nd day of November, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri V.K. Majotra, Member (A)

Kailash Chand  
WP-155B, Maurya Enclave,  
Pitampura,  
Delhi-110034.

-Applicant

(By Advocate: Shri A.K. Behra)

Versus

1. Union Public Service Commission,  
Through Secretary,  
Dhoulpur House,  
Shahjhan Road,  
New Delhi.
2. Ministry of Law, Justice & Company Affairs  
Through Secretary  
Shastri Bhawan,  
New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant seeks to withdraw the OA. The OA is dismissed as withdrawn.

V.K. Majotra  
(V.K. Majotra)  
Member (A)

V.S. Aggarwal  
(V.S. Aggarwal)  
Chairman

CC.